

**GOVERNMENT OF INDIA
PRIME MINISTER
LOK SABHA**

UNSTARRED QUESTION NO:3101
ANSWERED ON:13.08.2003
SEPARATE CBI WING FOR ECONOMIC OFFENCES
BHASKAR RAO PATIL;NARESH KUMAR PUGLIA;SHYAMA SINGH

Will the Minister of PRIME MINISTER be pleased to state:

- (a) the total number of cases being handled by the CBI till date pending for trial for more than three years;
- (b) whether the conviction rate in cases handled by CBI is on decline;
- (c) if not, whether CBI Primarily equipped to handle traditional penal offences is overburdened with cases of economic offences;
- (d) if so, Whether the Government propose to set up a separate wing of Central Bureau of Investigation foreconomic offences keeping in view the rising number of frauds in banks and non-banking Finance Companies;
- (e) if so, the facts and the details thereof; and
- (f) the corrective steps the Government propose to take in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTRY OF PLA
DEPARTMENT OF SPACE, DEPARTMENT OF ATOMIC ENERGY AND MINISTRY OF COMMERCE AND INDUSTRY
S.B.MOOKHERJEE)

- (a) As on 31.7.2003, the number of cases under trial for more than three years was 4350.
- (b) The number of cases ending in conviction in the last three calendar years was 326, 292 and 430, respectively.
- (c) to (f) An Economic Offences Wing is already functioning in the CBI since 1994.